

(c) whether any assurance has been demanded from the Government of Pakistan to desist from such practices of issuing inaccurate Maps in the future?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). The inaccuracies in the Map of Pakistan (First Edition 1950) particularly depiction of Junagarh and Jammu and Kashmir as parts of Pakistan and Hyderabad as an Independent State, were pointed out to the Government of Pakistan in a communication sent to them in November, 1950. The Government of Pakistan sent a reply in May, 1951 stating that the Government of India were wrong in claiming the States of Junagarh and Jammu & Kashmir as forming part of India and that they did not recognise the occupation of Hyderabad by India. The Government of Pakistan in a communication sent to them in January, 1952, were told that the assertions made by them were misconceived and were not acceptable and that the Government of India reserved their right to object to them or to revert to the subject at a later date. No further communication has been addressed to the Government of Pakistan since then in this matter.

(c) No, Sir.

Tea Centre at Bombay

***916. Shri Chandak:** Will the Minister of Commerce and Industry be pleased to state:

(a) when the Tea Centre at Bombay was opened;

(b) when the building for the Tea Centre was hired by Government; and

(c) the monthly rent of the premises of the Bombay Tea Centre?

The Minister of Consumer Industries (Shri Kanungo): (a) On the 5th June, 1956.

(b) The Tea Board rented the building from the 1st June, 1955. The Government as such have not rented this building.

(c) Rs. 3,500/- p.m.

Low-Income Group Housing Loans

***917. Shri Sanganna:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Government of Orissa have applied for the sanction of Low-Income Group Housing loans in the urban and rural areas during the year 1956-57; and

(b) if so, the results thereof?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) Yes, Sir.

(b) An allocation of Rs. 7 lakhs has been made to the State Government.

A. I. R.

***919. Shri M. S. Gurupadaswamy:** Will the Minister of Information and Broadcasting be pleased to state:

(a) whether it is a fact that a regional news service in Kannada will be opened in Bangalore Station of All India Radio; and

(b) if so, when it will be opened?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Yes, Sir.

(b) Before the end of September.

Low-Income Group Housing Loan

***920. Shri Dasaratha Deh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number of petitions received so far by the Government of Tripura for Low Income Group Housing loan;

(b) the amount of money allotted to this head for the State of Tripura during 1956-57;

(c) whether Government consider such amount sufficient to meet the demand, if any; and

(d) if not, whether Government propose to increase the amount?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) 1293 applications have been received by the Government of Tripura.

(b) to (d). So far only a token provision of Rs. 25,000/- has been made and the question as to what further amount should be allotted is under examination.

Border Incidents

***924. Shri M. Islamuddin:** Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 1932 on 4th May, 1956 regarding the shooting of an Indian National by Pakistan police near Purnea (Bihar) border in November, 1953 and state:

(a) whether the Government of Pakistan have communicated their decision to the Government of India on the findings submitted by their representative at the joint enquiry into the incident; and

(b) if not, whether Government have sent a reminder to the Government of Pakistan in this respect?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No.